

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-843/2017 in
OA-3856/2015
MA-3518/2015**

New Delhi, this the 28th day of September, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Dr. Preeti Srivastava, Medical Officer,
Aged about : 48 years, wife of Dr. R.K. Srivastava,
Date of appointment: 26.09.2000
Posted / working at : MCW Center,
New Delhi Municipal Council, Kidwai Nagar, New Delhi,
Resident of: 267, Laxmi Bai Nagar,
New Delhi-110023. Petitioner

(through Sh. Pardeep Kumar)

Versus

Mr. Naresh Kumar, IAS, Chairman,
New Delhi Municipal Council,
Palika Kendra, Parliament Street,
New Delhi-110001. Respondents

(through Ms. Sriparna Chaterjee and Sh. Ajesh Luthra)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter is taken up hearing, learned counsel for the petitioner submits that the respondents have passed the necessary orders dated 12.09.2018 in compliance of the orders of this Tribunal.

2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed. Notice issued to the alleged contemnor is discharged. However, the petitioner shall have the liberty to avail her remedies

in accordance with law, if she is still aggrieved by the latest orders passed by the respondents. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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